211203800.1.12

# A fidavit to 'be Furnished by Candidate alongwith Nomination Paper Before the Returning Officer

| 1 | 30 | - For el    | ection to | (name of     | the House)   |                        |
|---|----|-------------|-----------|--------------|--------------|------------------------|
| 4 | 51 | From38 Bibh | utipur    | Constituency | (Name of the | Contituenc <sup></sup> |

RAM BALAK SINGH Son of SRI RAM JIWAN SINGH

Age...44...years, resident of AT:-SIGHIAGHAT BUZURG, POST:-SIGHIAGHAT, P.S.:- BIBHUTIPUR SAMASTIPUR.....(mention full postal address) a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(Strike cut whichever is not applicable)

in top ride it candidate.

(1) Fair + candidate set up by JANTA-DA't: (U-) (name if the political party) / am contesting as an .

(2) Octails (\*PAN and status of filing of income tax return :

| Si. No |               | Names | Permanent<br>Account<br>Number<br>(PAN) | year for which | Total income<br>unown in<br>Income tax<br>Return (in<br>Rupees) |
|--------|---------------|-------|---|----------------|---|
| 1      | Self          |       | BBYPS-2719A                             | 2010-11        | 197483.00   |
| 2      | Spouse        |       | AKBPR-8099M                             | 2010-11        | 204676.00   |
| 5      | Dept. adent 1 |       | No                                      |                |   |
|        | Dapendent 2   |       | No                                      |                |   |
| 5      | Dependent 3   |       | No                                      |                |   |

(3) The Following case(s) is are pending against me in which cognizance has been taken by the court :-

| SI.<br>No | Offence   | Description |
|-----------|---|-------------|
|           | The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken: | No          |
| (b)       | Name of the court, case No. and Date of order taking Cognizance :   | No          |
|           | Potats of Appendict/ Application(s) for revision (if any) riled against the above process.  | No          |

#### (4) Cases in which I have been convicted by a court of law (other those reffered to in form, "6) :-

|     | The details of cases, Sections of the Act and description of the offence for which convicted: | No |
|-----|---|----|
| (b) | Name of the court, case No. and Date (s) c; order (s) punishment Imposed :                    | No |
|     | Details of Appeal(s)/ Application(s) for revision (if any) filed against the above order(s)   |    |

#### A. Details of movable assets:

#### (Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- 2. In case of deposit / Investment the details including Serial Number, Amount, Date of Deposit the Scheme, Name of Bank/ Institution and Branch are to be given
- 3 Value of Bonds/Share/Debentures as per the current market value in stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
- 4. Dependent, here means a person substatially dependent on the income of the Candidate.
- 5. Details including amount is to be given separately in respect of each investment)

| SI.    | Description   | Self  | Spouse  | Dependent-1 | Dependent-2 | Dependent-∜ |
|--------|---|---|---|-------------|-------------|-------------|
| (i)    | Cash in hand  | Rs. 74578.00  | Rs.58220.05.00                                  | No          | No          | No          |
| (ii)   | Details of deposit in Bank account (FDRs, Term Deposits and all other type of Deposits including saving accounts) Deposits with Financial Institution, Non Banking Financial Companies and Co-operative societies and the amount in each such deposit | PNB Rs. 3033.00<br>SBI Rs.208941.00<br>United Bank Rs. 25138.00<br>United Bank Rs. 445.00 | UBI Rs.1645.00                                  | No          | No          | No          |
|        | Details of Investment in<br>Bonds, Debentures/ shares<br>and units in companies/Mutual<br>Funds and others and the<br>amount.   | No  | No  | _ 140       | ~0          | ~0          |
| (iv)   | Details of investment in NSS,<br>Postal Saving, Insurance<br>Policies and investment in any<br>Financial Instrument in post<br>office or Insurance Company<br>and the amount  | Realince Life Rs. 20000.00<br>LIC Rs. 105000.00<br>LIC Rs. 100000.00<br>LIC Rs. 500000.00 | NSC Rs. 1000000.00<br>Term Dep. Rs. 150000.00   | No          | No          | NO          |
| (v)    | Personal loans advance given<br>to any person or entity<br>including firm, Company Trust<br>etc and other receivables from<br>debtors and the amount.   | Rs. 775000.0  | Rs. 395775.00                                   | No          | No          | NO          |
|        | Aircrafts/Yatchs/ ships (details<br>of Make Registration No. etc,<br>Year of purchase and amount)   |   | No  | N/0         | No          | No          |
| (vii)  | Jewellery, bullion nad valuable<br>thing (give details of weight<br>and value)  | 500 Gm Silver Rs. 27000.00<br>Gold Rs.65150.00  | 750 Gm Silver Rs. 46000.00<br>Gold Rs.125250.00 | NO          | No          | No          |
| (viii) | Any Other assets such as<br>value of claim/ interest  | Gun Rs. 40000.00<br>Caws Rs. 155000.00  | Cows Rs 345000.00<br>Closing Stock Rs. 36632.00 | No          | No          | No          |
| (ix)   | Gross Total value   | 3254939.00  | 1008522.05                                      |             |             |             |

#### 6. Details of Immovable assets :-

(Note 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format.)

| SI.<br>No | Description   | Self                      | Spouse | Dependent-1 | Dependent-2 | Dependent-3 |
|-----------|---|---------------------------|--------|-------------|-------------|-------------|
| (i)       | Agricultural Land<br>Location(s)<br>Survey number(s)                              |                           | No     | No          | No          | No          |
|           | Area (Total measurement in acres)   | 3 Bigha 5 Katta           | ro.    | Wo          | No          | No          |
|           | Whether inherieted property<br>(yes or NO)  | Yes                       | No     | No          | No          | No          |
|           | Date of purchase in case of<br>self acquired property)                            | NIL                       | K/o    | NO          | No          | No          |
|           | Cost of land (in case of<br>purchase) at the time of<br>purchase                  | NIL                       | No     | No          | No 3        | No          |
|           | Any Investment on the land by<br>way of development,<br>construction etc.         | NIL                       | No     | No          | No          | ~=          |
|           | Approximate Current market value  | Rs. 37,50,000.00 (Approx) | №6     | No          | NS          | Nσ          |
| (ii)      | Non- Agricultural Land<br>Location(s)<br>Survey number(s)                         |                           | No     | ~0          | No          | ~0          |
|           | Area (Total measurement in acres)   | 1.25 Katta                | No     | No          | ~0          | Nσ          |
|           | Whether inherieted property<br>(yes or NO)  | No                        | NO     | No          | No          | No          |
|           | Date of purchase in case of self acquired property)                               | No                        | No     | No          | No          | NO          |
|           | Cost of land (in case of<br>purchase) at the time of<br>purchase                  | No                        | NO     | No          | No.         | ~0          |
|           | Any Investment on the land by<br>way of development,<br>construction etc.         | No                        | No     | No          | Me          | N 0         |
|           | Approximate Current market value  | Rs. 1,50,000.00 (Approx)  | No     | No          | NO          | No          |
| (iii)     | Commercial Buildings<br>(including apartments)<br>Location(s)<br>Survey number(s) | No                        | No     | NO          | No          | NO          |
|           | Built up Area (Total<br>measurement in Sq.ft.)                                    | No                        | No     | NO          | No          | N 0         |

|     | Whether inherieted property<br>(yes or NO)   | K10                       | No | No   | No   | No  |
|-----|--|---------------------------|----|------|------|-----|
|     | Date of purchase in case of<br>self acquired property)                             | No                        | Νo | No   | No   | No  |
|     | Cost of property (in case of<br>purchase ) at the time of<br>purchase              |                           | No | (V D | No   | No  |
|     | Any Investment on the land by<br>way of development,<br>construction etc.          | No                        | No | No   | No J | No  |
|     | Approximate Current market<br>value  | No                        | No | No   | No   | 110 |
| ii) | Residential Buildings<br>(including apartments)<br>Location(s)<br>Survey number(s) | No.                       | No | No   | No   | No  |
|     | Area (Total measurement in<br>Sq.ft.)  | 1 Katta                   | NO | No   | Ns   | NO  |
|     | Built up Area (Total<br>measurement in Sq.ft.)                                     | No                        | No | No   | No   | 1/0 |
|     | Whether inherieted property<br>(yes or NO)   | No                        | No | No   | No   | NO  |
|     | Date of purchase in case of<br>self acquired property)                             | No                        | No | NO   | NO   | No  |
|     | Cost of property (in case of<br>purchase ) at the time of<br>purchase              |                           | No | Νp   | No   | NO  |
|     | Any Investment on the land by<br>way of development,<br>construction etc.          | 1.000                     | No | No   | NO   | NO  |
|     | Approximate Current market value   | Rs. 11,50,000.00 (Approx) | No | NO   | NO   | NO  |
| 1)  | Other (Such as interest in property)   | NO                        | NO | No   | No   | ND  |
| vi) | Total of Current Market<br>Value of (i) to (v) above                               | Rs. 50,50,000.00 (Approx) | No | No   | No   | No  |

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

| SI.<br>No | Description   | Self  | Spouse | Dependent-1 | Dependent-2 | Dependent-3 |
|-----------|---|---|--------|-------------|-------------|-------------|
| (i)       | Loan or dues to Bank/<br>Financial Institution(s)<br>Name of Bank of FI<br>Amount outstanding<br>Nature of loan           | SBI Vidhan sabha Patna<br>Rs. 805000.00<br>Scarpio Loan | 110    | 110         | No          | No          |
|           | Loan or dues to any individuals / Entity other than mentioned in (i) above.  Name (s)  Amount outstanding  Nature of loan |   | No     | No          | No          | НО          |

|   | Any Other liability  | N. 0          | 100  | No    | No   | 720  |
|---|--|---------------|------|-------|------|------|
| 1 | Grand Total Liabilities  | Rs. 805000.00 | 1420 | WD    | No   | 140  |
|   | Government Dues :  Dues to departments dealing with government accomodation          | //0           | No   | No    | No   | No   |
|   | Dues to departments dealing with Supply of water                                     | No            | No   | NO    | No   | NO   |
|   | Dues to departments dealing with Supply of electricity                               | 11000/-       | No   | No    | No   | No   |
|   | Dues to departments dealing<br>with Supply of telephone<br>/mobiles                  | NO            | /V 0 | No    | No   | МО   |
|   | Dues to departments dealing<br>with government transport<br>(including aircrafts and | No            | No   | No    | No   | No   |
|   | Income Tax Dues  | No            | NO   | 010   | No   | NO   |
|   | Welth Tax Dues   | Nº 0          | No   | NO    | 1/0  | No   |
|   | Service Tax Dues   | No            | No   | No.   | Mo   | No   |
| - | Municipal/ Property Tax  | No            | V.o. | N/0.  | 0.0  | 1+0  |
|   | Sales Tax Dues   | V(O           | NO   | No    | Na   | NY.O |
|   | Any Other Dues   | No            | No   | A/ ti | 110  | CXO  |
|   | Grand Total of Govt. dues  | 816000.00     | 7/0  | Ara   | ry-m | rto  |

### (7) Details of profession or occupation:

- a. Self ... Leader.....
- b. Spoase ... Dairy business.....

#### (8) My educacional qualification is as under:

(Give details of highest School / University education with full from cf the certificate/ diploma/ degree course) (Name of the School / college / University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

| 1 | Name of the Candidate  | Sri Ranı Balak Singh   |
|---|--|--|
| 2 |  | At :- Singhia Buzurg ,<br>Post :- Singhiaghat,<br>P.S.:- Bibhutipur,<br>Dist, Samastipur (Bihar) |
| 3 | Number and Name of the Constituency and sate   | Bibhutipur (138)   |
| 4 | Name of the Political party which set up the candidate (C'herwise write<br>'Independent')      | JANTA DAL UNITED   |
| 5 | (a) Number of cases in which conviction order passed (other than those reffered to in Form 26) | N  |

| Total number of Pending cases where the court(s) have taken cognizance | 28/98,40/10,142/98,707/05<br>138/5,232/5,163/10426/06 |
|--|---|
| PAN of   |   |
| (a) Candidate  | BBYPS-2719A   |
| (b) Spouse   | AKBPR-8099M   |
| (C) Dependents   | No  |

| Details of Assets and Liabilities in rupees                       |  |   |   |  |  |  |  |
|---|--|---|---|--|--|--|--|
| Description   | Self   | Spouse  | Dependent-1   | Dependent-2  | Dependent-3  |  |  |
| ovable Assets<br>otal Value)                                      | 3,254,939.00   | 1.008.522.05  |   |  |  |  |  |
| nmovable<br>ssets   | 5,050,000.00   |   |   |  |  |  |  |
| rchase Price and evelopment Cost of imovable Property otal Value) |  |   |   |  |  |  |  |
| oproximate Current<br>arket Price of<br>ssets (TotalValue)        | 8,304,939.00   | 1,008,522.05  |   |  |  |  |  |
| abilities   |  |   |   |  |  |  |  |
| Government<br>les (Total)   |  |   |   |  |  |  |  |
| ) Loan from Bank,<br>nancial Institution and<br>her (Total)       | 805000.00  |   |   |  |  |  |  |
| 1 3 1 2 1 2 1   | povable Assets potal Value)  movable posets price and posets property potal Value) proximate Current price of prosets (TotalValue) povernment posets (Total) proximate Current price of price and proximate Current price of price and price of proximate Current price of price of price and price of proximate Current price of price | povable Assets potal Value)  movable seets 5,050,000.00  proceed and evelopment Cost of movable Property potal Value) proximate Current price of seets (TotalValue)  abilities  Government les (Total)  Loan from Bank, mancial Institution and | povable Assets potal Value)  movable seets  5,050,000.00  movable seets  5,050,000.00  procedure Cost of movable property potal Value) proximate Current maket Price of seets (TotalValue)  abilities  Government les (Total)  Loan from Bank, mancial Institution and mer (Total)  805000.00 | possible Assets potal Value)  movable seets  5,050,000.00  movable seets  5,050,000.00  procedure to the content of the conten | possible Assets potal Value)  3,254,939.00  1,008,522.05  movable seets  5,050,000.00  procedure Cost of movable property potal Value) proximate Current price of seets (TotalValue)  3,254,939.00  1,008,522.05  3,304,939.00  1,008,522.05  3,304,939.00  1,008,522.05  3,304,939.00  1,008,522.05  3,304,939.00  1,008,522.05  3,304,939.00  1,008,522.05  3,304,939.00  1,008,522.05  3,304,939.00  1,008,522.05  3,304,939.00  1,008,522.05 |  |  |

#### VERIFICATION

I the deponnent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best o my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending c: se against me other than those mentioned in items 3 and 4 above :
- (b) I / My spouse, or my dependent do not have any assets or liability, other than those mentioned in items 5 and 6 above

| Verified at | this the | <br>day of | e  | 201 | 2 |
|-------------|----------|------------|--|-----|---|
|             |          | <br>207 01 | *** ** * * * * * * * * * * * * * * * * * | 201 | - |

द्राम बालक सिंड 30/01/12 DEPONENT

Note: 1 Affidavit should be field latest by 3.00 PM on the last date of filing nominations

- 2 Affidavit should be shown before an oath Commissioner or Magistrate of the first Class or before a Notary Public
- 3 All columns should be filed up and no column to be left blank, If there is no information to furnish in respect of an item, either "Nil" or "not applicable" as the case may be, should be mentioned
- 4 The affidavit should be either typed or written legibly and neatly.

#### SMT. KUMARI ASHA RANI W/O:- SRI RAM BALAK SINGH DATE OF BIRTH:- 20-07-1968 AT + P.O:- SIGHIAGHAT, SAMASTIPUR DIST.:- SAMASTIPUR (BIHAR)

Status : Individual PAN No.: AKBPR-8099M

Previous Year 2011-2012 Assessment Year 2012-2013

#### COMPUTATION OF TOTAL INCOME & TAX LIABILITIES

|   | Amount | Amount     |
|---|--------|------------|
|   | Rs.    | Rs.        |
| INCOME FROM BUSINESS                          |        |            |
| NET PROFIT AS PER PROFIT & LOSS A/C           |        | 289,572.00 |
| INCOME FROM OTHER SOURCES                     |        |            |
| Bank Interest                                 |        | 8,697.00   |
| GROSS TOTAL INCOME                            |        | 298,269.00 |
| LESS: DEDUCTION UNDER CHAPTER VI A (NSS PURCH | IASE)  | 100000.00  |
| TOTAL TAXABLE INCOME                          |        | 198,269.00 |
| TOTAL TAXABLE INCOME ROUNDED OFF U/ S 288A    |        | 198,268.00 |
| TAX THEREON                                   |        | 827.00     |
| EDUCATIONAL CESS 3%                           | ,      | 25.00      |
| TOTAL TAX LIABILITIES                         | 3      | 852.00     |
| ADD :- INTEREST U/S 234A                      | 1      | Nil        |
| NET TAX LIABILITY                             | 1      | 852.00     |
| TAX DEDUCTED AT SOURCE                        |        | 852.00     |
| TAX PAYABLE                                   |        | Nil        |
| TAX PAID 3Y CHALLAN                           |        | Nil        |
| TAX REFUNDABLE                                |        | Nil        |

वाम जाकह सिंह

#### SMT. KUMARI ASHA RANI W/O:- SRI RAM BALAK SINGH AT+P.O.:- SINGHIAGHAT, SAMASTIPUR DIST.:- SAMASTIPUR (BIHAR)

TRADING & PROFIT & LOSS A/C FOR THE YEAR ENDED 31.12.2011

| PARTICULARS  | AMOUNT  | PARTICULARS                               | AMOUNT                  |
|--|---|---|-------------------------|
| To Opening Stock :- Cattle Feed 4222.00 Strow & Bhusa 348.00   | AMOUNT<br>Rs.<br>4,570.00                         | By Sales:- Milk 559240.00 Manure 25680.00 | Rs. 584,920.00          |
| To Purchases:- Cattle Feed 205958.00 Strow & Bhusa 32756.00 To Salary & Wages To Misc. Exps. 'o Net Profit C/D | 238,714.00<br>86,300.00<br>2,396.00<br>289,572.00 |   | 36,632.00<br>621,552.00 |

| PARTICULARS  | AMOUNT                 | PARTICULARS   | AMOUNT              |
|--|------------------------|---|---------------------|
| To Opening Balance To Gift received on birthday &          | AND CONTRACTOR         | By Withdrawals (For Exps. & LIP) By Closing Balance | Rs.<br>66,320.00    |
| marriage Ceromany<br>To Net Profit B/F<br>To Bank Interest | 289,572.00<br>8.697.00 |   | 11/1/1/2019/11/2019 |
| To Bank Interest   | 1,153,592.00           |   | 1,153,592.0         |

BALANCE SHEET AS ON 31.12.2011

| CAPITAL & LIABILITIES                  | AMOUNT              | ASSETS & PROPERTIES  |                     | AMOUNT                  |
|--|---------------------|--|---------------------|-------------------------|
| CAPITAL A/C:-<br>Smt. Kumari Asha Rani | Rs.<br>1,087,272.00 | FIXED ASSETS :-<br>Live Stock (Cows)                                       |                     | Rs.<br>345,000.00       |
|  |                     | INVESTMENTS:-<br>NSC Purchase<br>Term Deposit with Post Office             | 100000.00           | 250,000.00              |
|  |                     | CURRENT ASSETS AND LOAD  |                     |                         |
|  |                     | Closing Stock<br>Loans & Advances<br>Cash & Bank Balances :-               | 14                  | 36,632.00<br>395,775.00 |
|  |                     | Union Bank of India<br>Sighiaghut SB A/C No414702010008055<br>Cash in hand | 1644.95<br>58220.05 | 59,865.0                |
|  | 1,087,272.00        | ACTURE CONTRACTO   | - 1                 | 1,087,272.0             |

द्वाम कालहिने द

#### SRI RAM BALAK SINGH

S/O:- SRI RAM JEEWAN SINGH DATE OF BIRTH:- 23-07-1965

AT + P.O: SIGHIAGHAT, SAMASTIPUR DIST.:- SAMASTIPUR (BIHAR)

> Status : Individual PAN No.: BBYPS-2719A

Previous Year 2011-2012 Assessment Year 2012-2013

## COMPUTATION OF TOTAL INCOME & TAX LIABILITIES

|   | Amount | Amount     |
|---|--------|------------|
|   | Rs.    | Rs.        |
| INCOME FROM SALARY                              |        |            |
| SALARY RECEIVED FROM VIDHAN SABHA               |        | 495,000.00 |
| INCOME FROM OTHER SOURCES                       |        |            |
| Bank Interest                                   |        | 21,509.00  |
| GROSS TOTAL INCOME                              |        | 516,509.00 |
| LESS: - DEDUCTION UNDER CHAPTER VI A (LIP PAID) |        | 37588.00   |
| TOTAL TAXABLE INCOME                            |        | 478,921.00 |
| TOTAL TAXABLE INCOME ROUNDED OFF U/ S 288A      |        | 478,920.00 |
| TAX THEREON                                     |        | 57844.00   |
| EDUCATIONAL CESS 3%                             |        | 1735.00    |
| TOTAL TAX LIABILITIES                           |        | 59579.00   |
| ADD :- INTEREST U/S 234A                        |        | Nil        |
| NET TAX LIABILITY                               |        | 59579.00   |
| TAX DEDUCTED AT SOURCE                          |        | 59579.00   |
| TAX PAYABLE                                     |        | Nil        |
| TAX PAID BY CHALLAN                             |        | Nil        |
| TAX REFUNDABLE                                  |        | Nil        |

राम ज्यालह स्मिन हर्मामा

### SRI RAM BALAK SINGH

S/O :- SRI RAM JEEWAN SINGH

AT+P.O. :- SINGHIAGHAT, SAMASTIPUR

DIST .:- SAMASTIPUR (BIHAR)

## CAPITAL ACCOUNT AS ON 31.12.2011

| PARTICULARS  | AMOUNT  | PARTICULARS | AMOUNT                           |
|--|---|-------------|----------------------------------|
| To Opening Balance To Salary Received To Bank Interest: From UBI 15682 From United Bank 14 | Rs.<br>1,882,112.00<br>495,000.00<br>0.00<br>7.00 |             | Rs.<br>96,000.00<br>2,583,221.00 |
|  | 2,679,221.00                                      |             | 2,679,221.00                     |

### BALANCE SHEET AS ON 31.12.2011

| CAPITAL & LIABILITIES  | AMOUNT       | ASSETS & PROPERTIES  |                                      | AMOUNT                  |  |
|--|--------------|--|--------------------------------------|-------------------------|--|
| CAPITAL & LIABILITIES  | Rs.          | FIXED ASSETS :-  | Rs.                                  |                         |  |
| Ram Balak Singh<br>ECURED LOAN:-   | 2,583,221.00 | Land A/C<br>Motor Car<br>Scarpio A/C   | 210000.00<br>300000.00<br>1250000.00 |                         |  |
| Scarpio Loan from SBI Vidhan Sabha   | 805,000.00   | Live Stock (Cows) INVESTMENTS:-  | 155000.00                            | 1,915,000.00            |  |
|  |              | HDFC Life Insurance<br>Reliance Life Insurance<br>Life Insurance Policy S.V. | 5000.00<br>20000.00<br>134250.00     |                         |  |
|  |              | Fixed Deposit with SBI-<br>Vidhan Sabha                                      | 50000.00                             | 209,250.00              |  |
|  |              | CURRENT ASSETS AND LOAD ADVANCES   | NS &                                 |                         |  |
|  |              | Salary Receivable<br>Loans & Advances<br>Cash & Bank Balances :-             |                                      | 55,000.00<br>775,000.00 |  |
|  |              | PNB Sighiaghat<br>SBI Bihar Vidhan Sabha<br>United Bank of India             | 3033.00<br>208941.00                 |                         |  |
|  |              | Belsandi Tara KCC A/C No10230101035<br>United Bank of India                  | 25138.00                             |                         |  |
|  |              | Belsandi Tara S B A/C No10232500218<br>Union Bank of India                   | 445.00                               |                         |  |
| The second secon |              | Sighinghat SB A/C No414702010003260<br>SKGB Bank KCC A/C                     | 108113.69<br>431.96                  |                         |  |
|  |              | SKGB Bank SB A/C<br>Cash in hand   | 13290.00<br>74578.35                 |                         |  |
|  | 3,388,221.00 |  |                                      | 3,388,221.0             |  |

